## GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

# LOK SABHA UNSTARRED QUESTION NO. 1560 TO BE ANSWERED ON 08.12.2015

#### **National Afforestation Programme**

1560. SHRI NALIN KUMAR KATEEL: SHRI B.N. CHANDRAPPA: SHRI D.K. SURESH:

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has set any target for tree plantation under the National Afforestation Programme in the country;
- (b) if so, the details of during each of the last three years and the current year, State-wise;
- (c) whether the said targets has been achieved;
- (d) if so, the details thereof, and if not, the reasons therefor;
- (e) whether the Government has earmarked adequate funds for implementation of the National Afforestation Programme (NAP); and
- (f) if so, the details of the funds allocated/utilised during the last three years, State-wise?

#### **ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

#### (SHRI PRAKASH JAVADEKAR)

(a) to (f) The National Afforestation Programme (NAP) Scheme aims afforestation in identified degraded forest lands with people's participation and decentralised forest governance. Under NAP, no allocation of afforestation targets is done and the Scheme is demand driven where afforestation area is sanctioned to the States on the basis of the size of their Annual Plan of Operation (APO), their past performance, availability of potential degraded forest land there and availability of central budget. An amount of about Rs. 3545 crores has been released to the States and utilized for afforestation in an area of about 21 lakh hectare under NAP since its inception in 2000-02 to 2014-15. The Statewise details of area sanctioned and funds released for last three years and current year are given at **Annexure-I & II.** 

NAP has been implemented as 100% Centrally Sponsored Scheme until 2014-15. During 2015-16 onwards the funding pattern has been changed to 90:10 and 60:40 as Central and State share in case of 11 North Eastern & hilly States and rest of India respectively. Accordingly, the budget allocation for the current year has been reduced to Rs. 100 crores under NAP as Central share.

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Annexure referred to in reply of parts (a) to (f) of the Lok Sabha Unstarred Question No.1560 regarding "National Afforestation Programme" raised by Shri Nalin Kumar Kateel, Shri B.N. Chandrappa and Shri D.K. Suresh due for reply on 08.12.2015.

## Statewise details of area sanctioned for Afforestation under National Afforestation Programme

S No	State	Year (in hectare)				
	-	2012-13	2013-14	2014-15	2015-16 till 1.12.15	
1	Andhra Pradesh	0	1605	810	_	
2	Bihar	2415	3885	1786	2500	
3	Chhattisgarh	2934	5906	4699	4475	
4	Gujarat	2000	2735	5284	-	
5	Haryana	1519	3035	1900	2195	
6	Himachal Pradesh	1450	908	2237	-	
7	Jammu & Kashmir	4486	2260	1606	-	
8	Jharkhand	0	3975	3924	-	
9	Karnataka	1880	3070	2900	-	
10	Kerala *	1000	1620	1478	-	
11	Madhya Pradesh	5125	5110	4786	3655	
12	Maharashtra	2900	6850	6647	4135	
13	Orissa	1975	4910	6535	1980	
14	Punjab	0	1347	1628	-	
15	Rajasthan	1250	2325	2550	-	
16	Tamil Nadu	1800	2094	750	1500	
17	Telangana	0	0	795	-	
18	Uttar Pradesh	4270	4890	8548	2985	
19	Uttarakhand	2350	1241	1330	-	
20	West Bengal	710	970	2495	-	
	Total (Other States)	38064	58736	62688	23425	
21	Arunachal Pradesh	0	0	1000	-	
22	Assam	0	3675	-	-	
23	Manipur	3970	2530	1835	-	
24	Meghalaya	3000	3000	-	-	
25	Mizoram	2500	3000	3135	-	
26	Nagaland	2910	4000	2130	-	
27	Sikkim	650	1095	1851	-	
28	Tripura	4435	4547	1796	-	
	Total (NE States)	17465	21847	11747	0	
	Grand Total	55529	80583	74435	23425	

### **Annexure II**

Annexure referred to in reply of parts (a) to (f) of the Lok Sabha Unstarred Question No.1560 regarding "National Afforestation Programme" raised by Shri Nalin Kumar Kateel, Shri B.N. Chandrappa and Shri D.K. Suresh due for reply on 08.12.2015.

## Statewise details of funds released for Afforestation under National Afforestation Programme

(Rupees in crore)

S. No.	State	2012-13	2013-14	2014-15	Rupees in crore 2015-16 till
D• 110•	State	2012-13	2013-14	<b>2</b> 017-13	1.12.15
1	Andhra Pradesh	2.71	3.75	4.56	-
2	Bihar	3.40	12.84	7.00	2.09
3	Chhattisgarh	13.33	21.38	20.00	4.19
4	Gujarat	14.30	11.68	10.50	3.93
5	Haryana	6.41	17.94	11.00	0.72
6	Himachal Pradesh	3.62	2.61	0.73	-
7	Jammu & Kashmir	3.37	8.11	3.59	-
8	Jharkhand	4.69	9.02	8.60	-
9	Karnataka	6.81	9.26	21.35	-
10	Kerala	11.30	6.99	2.82	1.02
11	Madhya Pradesh	9.15	22.10	21.00	3.55
12	Maharashtra	28.87	32.33	35.00	9.34
13	Orissa	3.38	5.36	17.92	9.49
14	Punjab	0.76	2.00	1.87	-
15	Rajasthan	4.14	2.81	3.35	-
16	Tamil Nadu	2.78	3.21	4.25	1.42
17	Telangana	0.00	0.00	2.03	-
18	Uttar Pradesh	15.27	20.15	12.00	1.58
19	Uttarakhand	6.25	6.01	2.50	1.36
20	West Bengal	2.57	2.96	0.78	-
	<b>Total (Other States)</b>	143.11	200.49	190.85	38.69
	North Eastern states				
21	Arunachal Pradesh	1.66	0.00	0.15	-
22	Assam	1.47	2.99	-	2.56
23	Manipur	9.46	12.12	8.00	3.67
24	Meghalaya	9.10	4.50	3.61	-
25	Mizoram	8.78	11.94	15.00	9.09
26	Nagaland	10.88	9.82	11.00	-
27	Sikkim	5.42	3.77	6.00	1.52
28	Tripura	3.50	11.99	9.17	1.80
	Total (NE States)	50.26	57.13	52.93	18.65
	G. Total	193.37	257.62	243.78	57.34